

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 3090**

TO BE ANSWERED ON THE 30TH MARCH, 2022/ CHAITRA 09, 1944 (SAKA)

INTERCEPTOR BOATS USED BY COASTAL SECURITY POLICE

**3090. SHRI SUBHAS CHANDRA BOSE PILLI:
 SHRI PARIMAL NATHWANI:**

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the details of the defunct fast interceptor boats out of total boats utilized by the coastal security police in the coastal region of Andhra Pradesh;**
- (b) whether Government has sanctioned arms to the 21 marine police stations manning 974 kilometre long coastal line of Andhra Pradesh; and**
- (c) if so, the details thereof and if not, the reasons therefor?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NISITH PRAMANIK)**

(a): Under the Coastal Security Scheme (CSS), Andhra Pradesh has been provided 12 Nos. of 12 Ton boats and 6 Nos. of 5 Ton boats, maintenance of which was undertaken by Government of India till 19.07.2017, after which it is the responsibility of the State Government.

(b) & (c): Under the CSS, no Coastal State/UT, including Andhra Pradesh, has been sanctioned arms for Coastal Police Stations.
